

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5177/2012

M/S. SAYA TRADERS

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH FINANCE AND REVENUE & ORS. Respondent(s)

(IA No. 22535/2020 - EARLY HEARING APPLICATION)

WITH

Diary No(s). 14076/2020 (XI)

(FOR ADMISSION and I.R. and IA No.61873/2020-CONDONATION OF DELAY IN FILING and IA No.61877/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.61876/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 19-08-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s) Mr. V.K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR

Mr. Anand Mishra, AOR

Mr. Amrendra Kumar Singh, Adv.

Mr. D.D. Joshi, Adv.

Mr. Mayank Joshi, Adv.

Mr. C.D. Goswami, Adv.

For Respondent(s) Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

Considering the nature of controversy involved in the matter, list the matter for disposal on 22.09.2020. Both the parties shall file written arguments/synopsis atleast one week before the date of hearing enclosing copies of the relied upon judgments.

(INDU MARWAH)
COURT MASTER (SH)(PRADEEP KUMAR)
BRANCH OFFICER

